

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

14. IA/1948/2021 IA/2684/2022 IA/3121/2022  
IA/3122/2022 C.P. (IB)/815(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: MOLI MERCHANT TRADERS PRIVATE LIMITED  
Vs.  
ENRICH SHREYA MARINE INFRASTRUCTURES  
PRIVATE LIMITED

SECTION: 7 of IBC 2016

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**ORDER**

Adv. Nithish Bangera appearing for the Resolution Professional & Adv. Amey Hadwale appearing for Applicant in (IA 2684 of 2022), Adv. Aman Kacheria a/w Krushika Udeshi i/b Rishabh Dhanuka appearing for Applicant In (IA 1948 / 2021) & in IA 2684 of 2022-Aman Kacheria a/w Krushika Udeshi appearing for Respondent No. 1 are present through Virtual hearing. Parties are directed to complete the pleadings within 3 weeks. List the matter on **02.03.2023**.

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member (Judicial)

/z/